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Date: 24/08/2025

Madhu Bhaduri Vs ACIT

Court: Income Tax Appellate Tribunal (Delhi E Bench)

Date of Decision: Jan. 31, 2023

Acts Referred: Income Tax Act, 1961 â€" Section 49, 143(3)

Hon'ble Judges: Yogesh Kumar U.S., J; Dr. B.R.R. Kumar, (AM)

Bench: Division Bench

Advocate: Tarun Kandhari, Renu Suri, Ajay Kumar Arora

Final Decision: Partly Allowed

Judgement